

ITEM NO.48

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2290/2024

JIJO C GEORGE

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

IA No. 234495/2025 - EARLY HEARING APPLICATION

Date : 16-10-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Appellant(s) Mr. Manu Krishnan, Adv.
Mr. Atul Shankar Vinod, AOR

For Respondent(s) Mr. Vishwajeet Singh, Sr. Adv.
Mrs. Mona K. Rajvanshi, AOR
Mr. Anurag Kashyap, Adv.

Mr. Adarsh Upadhyay, AOR
Ms. Pallavi Kumari, Adv.
Mr. Shashank Pachauri, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No.234495/2025:

The application for early hearing is allowed.

List the appeal for hearing on 11.03.2026.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR